GOVERNMENT OF MANIPUR
DIRECTORATE OF PRINTING & STATIONERY
(A Paperless Directorate)

NOTIFICATION

Imphal, the 4th November, 2026

No. ID-DPS-201/2/2025-DPS-DP&S: Whereas **Extraordinary Gazette No. 248 of 2026** was published by the Directorate of Printing & Stationery, Government of Manipur on **30th October, 2026**;

2. And whereas certain inadvertent errors have subsequently been noticed in the said publication, rendering it necessary in the public interest to withdraw the same;

3. Now, therefore, it is hereby notified that the aforesaid **Extraordinary Gazette No. 248 of 2026** stands **withdrawn and cancelled ab initio** with immediate effect.

4. Consequently, the said Gazette shall be deemed never to have come into force and shall be treated as **null and void for all purposes**. No action shall be taken, nor shall any claim, right, privilege, obligation, or consequence be founded upon or derived from the said Gazette.

5. All Departments, Government agencies, statutory bodies, institutions, and members of the public are hereby informed accordingly and are advised to disregard the aforesaid publication.

Digitally signed by
NGANGBAM ROBEN SINGH
Date: 04-11-2026
16:43:40

(Ng. Roben Singh)
Director, Printing & Stationery, Manipur

Copy to:

1. The Secretary to Governor, Manipur.
2. The Secretary to Chief Minister, Manipur.
3. The Staff Officer to Chief Secretary, Government of Manipur
4. All Administrative Secretaries, Government of Manipur.
5. All Heads of Departments, Government of Manipur.
6. The Assistant Director, Printing and Stationery, Manipur.
7. Guard File.